

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1244/252/ND/2018

IN THE MATTER OF:

**Income Tax Officer
(M/s. Manas Electronics Pvt. Ltd.)**

...PETITIONER

Section

Under Section 252

Order delivered on 06.12.2019

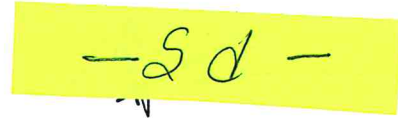
Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

For the Petitioner/Op.-Creditor	:Mr. Fahad M. Khan, Advocate
For the I.T. Department	:Mr. Zoheb Hossain, Advocate
For the Respondent/ Corporate-debtor	:
For the ROC	: Mr. Alok Pandey, AROC

ORDER

Heard the submissions made by the counsel for the petitioner.
Counsel for the petitioner is directed to comply with the directions given as per order dated 16.10.2019. Post the matter to 23.01.2020.



**(Abni Ranjan Kumar Sinha)
Member (J)**